## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 226/(MAH)/2017 M.A No. 203/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Dr. Sushil Shah & Ors.

V/s.

Centre for Digestive & Kidney Diseases (India) Pvt.

Ltd. & anr.

SECTION OF THE COMPANIES ACT: 241, 242, 246 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Adr. MS. Dimple Majithia i/6 Agridpartners Ach. for Petitioners

T.S. Ahya Adv. for Respondents

## <u>ORDER</u> MA 203/2017 IN CP 226/241-242,246/NCLT/MB/MAH/2007

Petitioner is present and also the Respondent is present. At request of the Petitioner, list this matter on 6.3.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

**B.S.V. PRAKASH KUMAR** Member (Judicial)